GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2943 TO BE ANSWERED ON 2ND DECEMBER, 2016

COMMERCIALISATION OF MEDICAL EDUCATION

2943. SHRIMATI RAMA DEVI:

SHRI CHANDRAKANT KHAIRE: SHRI MANSUKHBHAI DHANJIBHAI VASAVA: SHRI HARISHCHANDRA CHAVAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that the main reason for the declining standard of medical education in the country is commercialisation of medical education;
- (b) if so, the reaction of the Government in this regard;
- (c) whether the Government is also aware that the promoters are earning crores of Rupees from the medical colleges and if so, the reaction of the Government thereto; and
- (d) the corrective measures taken/ proposed to be taken by the Government to improve the standard of medical education?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a) to (d): The Medical Council of India (MCI) is the statutory body responsible for establishing and maintaining high standards in medical education. For this purpose MCI causes the assessment of every medical college on a year to year basis. As per the Medical Council of India's Establishment of Medical College Regulations, 1999, the following organizations shall be eligible to apply for permission to set up new medical colleges:-
 - I. A University and State Governments/Union territories;
- II. An autonomous body promoted by Central and State Government by or under a Statute for the purpose of medical education;
- III. A society registered under the Societies Registration Act, 1860 (21 of 1860) or corresponding Acts in States; or
- IV. A public religious or charitable trust registered under the Trust Act, 1882 (2 of 1882) or the WAKFS Act, 1954 (29 of 1954).
- V. Companies registered under Company Act may also be allowed to open medical colleges. Permission shall be withdrawn if the colleges resort to commercialization.

Further to improve the standard of medical education in the country, a common Entrance Test namely National Eligibility cum Entrance Test (NEET) has been introduced from the academic year 2016-17, for admissions to undergraduate and post graduate courses.